

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KESMA IMPEX PRIVATE LIMITED
OPERATING IN MANUFACTURING AND EXPORT INDUSTRY.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | | |
|-----------------------------|--|---|
| 1. | Name of the corporate debtor along with PAN/ CIN/ LLP No. | Kesma Impex Private Limited. PAN: AABCK5728R CIN: U51900MH1992PTC064967 |
| 2. | Address of the registered office | E/9, M.R Housing Society, Relief Road, Opp. Raheja collage, Santacruz (W) Mumbai - 400054 |
| 3. | URL of website | NIL |
| 4. | Details of place where majority of fixed assets are located | - |
| 5. | Installed capacity of main products/ services | - |
| 6. | Quantity and value of main products/ services sold in last financial year. (Rs in 000's) | Revenue from operations of INR 16,436.49 in F.Y. 2021-22 |
| 7. | Number of employees/ workmen | Refer Note* |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Details can be sought by emailing – kipl@rirp.co.in caamith.gupta@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Details can be sought by emailing – kipl@rirp.co.in caamith.gupta@gmail.com |
| 10. | Last date for receipt of expression of interest | 13 th January, 2024 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 23 rd January, 2024 |
| 12. | Last date for submission of objections to provisional list | 29 th January, 2024 |
| 13. | Process email id to submit EOI | kipl@rirp.co.in , caamith.gupta@gmail.com |

* No information has been provided by the suspended board of directors of corporate debtor.

Rajkumar Jaiswal
Authorised Signatory of
Renascence Insolvency Resolution Professionals Private Limited
As Resolution Professional of Kesma Impex Private Limited

Undergoing CIRP vide Hon'ble NCLT, Mumbai order dated 12 September 2023
Correspondence Address: 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;
Landmark Behind Courtyard Marriott.
Email: caamith.gupta@gmail.com , kipl@rirp.co.in
IBBI Registration No.: IBBI/IPE-0093/IPA-1/2022-23/50034
Authorisation of Assignment valid upto: 15 March 2024

Date: 14 December,2023
Place: Mumbai